

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

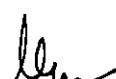
ORDERS OF THE BENCH

Date of Order: 10.02.2016

OA No. 291/00072/2016

Mr. B.L. Meena, counsel for applicant.

Having heard learned counsel for the applicant, having gone through the record with his valuable assistance and order of this Bench of the Tribunal dated 23.11.2015 in OA No. 291/00716/2015 (Annexure A/5), the main Original Application is disposed of with the direction to the respondent no. 3 to decide and take appropriate action on legal notice dated 16.12.2015 (Annexure A/4) in accordance with law by a reasoned and speaking order within a period of two months from the date of receipt of a copy of this order.


(MS. MEENAKSHI HOOJA)
ADMINISTRATIVE MEMBER


(JUSTICE M. S. SULLAR)
JUDICIAL MEMBER

Kumawat